## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

The American Control of the Control

PETITION NUMBER

: TP (HC)/CAA/32, 33/2017

NAME OF THE TRANSFEROR

: JAYAVERA FOODS LIMITED

NAME OF THE TRANSFERRE

: VEANUS CORN PRODUCTS PVT LTD

**UNDER SECTION** 

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Indhumathy P. F. Sritlari

ounsel for fatitions

## ORDER

Counsel for petitioner present. Report of the RD is awaited. The Registry is directed to send a letter to RD to find out whether they have sent a report or not. For passing appropriate order, put up on 22.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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